

On the development front, the Central Government is implementing special schemes for LWE affected areas like the Integrated Action Plan (IAP), the Road Requirement Plan-I etc.

It is the belief of the Government of India that a combination of calibrated police action, focused development efforts and improvement in governance are the required instrumentalities to effectively combat LWE insurgency and the results of this policy would be discernible in the medium term.

Alienation of Inter-State Intelligence support teams

2854. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is planning to keep the controversial Inter State Intelligence Support Teams (ISISTs) outside the purview of National Counter Terrorism Centre (NCTC); and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) and (b) After issue of notification creating National Counter Terrorism centre (NCTC) on 03.02.2012, some States raised certain objections. Subsequently, based on their request for wider consultation with all the States/ Union Territories, a meeting was held by the Union Government with the Chief Ministers/Administrators/Lt. Governors of all the States/Union Territories on 5th May, 2012.

Further, the process of formal consultations with all the States/UTs is on. After completion of the said process, the actual proposed structure of NCTC including positioning of Inter-State Intelligence Support Teams (ISISTs) will be clear.

Constables of CRPF harassed by Commandant

2855. SHRIMATI GUNDU SUDHARANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether constables of Battalion No. 55 CRPF are being harassed/tortured by Assistant Commandant/Commandant by taking minimum 16 hours duties from them (12 hours general duty and 4 hours labour work of construction building/ personal work etc.);